



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/57/2016 WITH OFFICE NOTE	ASSAM ANDOLON SANGRAMI MANCHA Versus THE UNION OF INDIA and 13 ORS	MR. P PATHAK MR. D CHOUDHURY MR. S N KRISHNATRAYA	MR. D SAIKIA GA, ASSAM MR. S C BISWAS MR. S BISWAS ASSTT. S.G.I.
2	I.A.(Civil)/1621/2017 in WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R- 1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1- 4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1- 4,8,10,11,17,23,39,40&49)
	WITH WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R- 1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1- 4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1- 4,8,10,11,17,23,39,40&49)
3	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	
4	Review.Pet./108/2023 IN WA/285/2023 (D/O), CAVT./765/2013 (D/O)	BIKASH SARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, RMSA GA, ASSAM DY.S.G.I.
5	WA/227/2023	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS E	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM
	WITH I.A.(Civil)/1800/2023 in WA/227/2023	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS A	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM
6	I.A.(Civil)/1630/2023 in WA/1347/2023	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.	MR H GUPTA	
	WITH WA/1347/2023 (Filing Number)	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	

7	I.A.(Civil)/1760/2023 in WA/5698/2023 WITH WA/5698/2023 (Filing Number)	THE UNION OF INDIA AND ANR. Versus MANUJ PAIT AND 151 ORS.	MR H GUPTA	MR J C GAUR MR D SAIKIA
8	I.A.(Civil)/2364/2023 in WA/15969/2022 WITH WA/15969/2022 (Filing Number)	THE UNION OF INDIA AND ANR Versus MANUJ PAIT AND 150 ORS ABDUL MATIN @ ABDUL MOTIN SK Versus THE STATE OF ASSAM AND 5 ORS.	MR H GUPTA MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD SC, FINANCE
9	I.A.(Civil)/2846/2023 FIXED in PIL/14/2023 WITH PIL/14/2023	ABDUL MATIN @ ABDUL MOTIN SK Versus THE STATE OF ASSAM AND 5 ORS B PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. M J BARUAH MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, FINANCE SC, K A A C SC, PWD SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
- FOR FRESH ADMISSION WITH STAY/BAIL -				
10	C.Ex.App./3/2023	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
11	PIL/60/2023	AJJUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN	GA, ASSAM
12	WA/260/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P RAHMAN MR S ISLAM	SC, ELEM. EDU GA, ASSAM
13	WA/304/2023	ASHIM DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. (B)	MS. S SEAL MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, PWD
14	WA/358/2023	RANJAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, APSC
15	WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.) SC, IWT
17	WA/264/2022	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

18	WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	GA, ASSAM MR. K GOSWAMI (R6) MR. P HAZARIKA R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH SC, WPT AND BC
19	PIL/31/2023 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)

HEARING

20	Crl.A./1/2019 <u>5 Y 2 M 5 D</u> :WITH LCR 5 FILES, P.B. 3 NOS.	SRI PADMESWAR HANDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S M ABDULLAH P MR D SAIKIA MR. A BHATTACHARYYA	MS. B BHUYAN MR. M PHUKAN, ADDL. PP PP, ASSAM
21	Crl.A./352/2019 <u>7 Y 2 M 13 D</u> :WITH LCR 4 FILES, P.B. 3 NOS.	SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
22	CRL.A(J)/66/2020 <u>5 Y 1 M 2 D</u> :WITH LCR 3 FILES, P.B. 2 NOS.	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,22nd September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3358/2017	MUSSTT. ABIRON NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.H K BARMAN MR.S NATH MR.R DHAR	ASSTT.S.G.I.
2 WP(C)/386/2020	SITAL BISWAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/942/2020	SANDU SEIKH @ SANDU MIYA Versus THE UNION OF INDIA AND 7 ORS	MR H BHUYAN MR. M R Z CHOUDHURY MR B KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/1012/2020	SIDDIK ALI KHAN Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5 WP(C)/1091/2020	ASURUDDIN Versus THE UNION OF INDIA AND 6 ORS	J AHMED MR Z RAHMAN MR. M SAIKIA MR A HUSSAIN MR. M A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/2285/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M R Z CHOUDHURY MR. T RAHMAN MR B KALITA MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/3358/2020	JAYGAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 WP(C)/2732/2021	JONABANU BIBI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9 WP(C)/6170/2021	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J K MISHRA MR. A M S MAZUMDER	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/6177/2021	ON THE DEATH OF DIPAK SARKAR HIS LEGAL HEIR SABITA SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. M AGARWALLA MR. A K GUPTA	SC, NRC SC, F.T SC, ECI
11	WP(C)/6481/2021	JAYEDA KHATUN @ MUSTT. JAYADA Versus THE UNION OF INDIA AND 6 ORS.	MR J K MISHRA MR. A M S MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	W.P.(CrI.)/34/2023	ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S RAHMAN MR M RANA MRS S GOSWAMI	GA, ASSAM
13	WP(C)/4994/2023	FORIDA KHATUN @ FORIDA BEGUM @ FARIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5537/2023	UNION OF INDIA AND 4 ORS. Versus UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	
15	WP(C)/5561/2023	MD. NURU SEKH @ NOOR SEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. A C BURAGOHAIN MISS. M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ORDER NO STEPS</u>				
16	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
<u>ADMISSION</u>				
17	WP(C)/1389/2017 WITH LCR	SUKARAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/1603/2017 WITH LCR	FAKRUL ISLAM Versus THE UNION OF INDIA and 5 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/1665/2017 WITH LCR	SATYENDRA BISWAS @ SATYENDRA NAMASUDRA Versus THE UNION OF INDIA and 2 ORS.	MRA UPADHYAY MS.K JAIN MR.P UPADHYAY	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2440/2017 WITH LCR	HAITAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.T ROY MR.A K HUSSAIN MS.S HAZARIKA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
21	WP(C)/2593/2017 WITH LCR	AJGAR ALI Versus THE STATE OF ASSAM and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2619/2017 WITH LCR	RAJAB ALI Versus THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/2622/2017	MUJAMIL HAQUE Versus THE UNION OF INDIA and 5 ORS.	MS.S BORA MR.A C RAY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/2691/2017 WITH LCR	SEKBAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.D DEY MR.D N BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/190/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/331/2019 WITH LCR	HABIBAR RAHMAN @ HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY SC, F.T	SC, NRC ASSTT.S.G.I. SC, ECI

27	WP(C)/7319/2019 WITH LCR	AJIRAN KHATUN @ AZIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/8866/2019	HAFIJ UDDIN @ HAFIZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. B RAJBANSHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
30	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
31	WP(C)/9319/2019 WITH LCR	CHANCHAL DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1194/2021 WITH LCR	MD. NURJAMAL SK Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR S HOQUE MR. N BARMAN MS H AHMED MS. J BARMAN MS P RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WA/330/2023 CAVT. NO.07352/023, CAVT./735/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
34	WP(C)/4550/2023 FIXED, WITH LCR	SAHERA KHATUN @ SAHARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	G UDDIN MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
35	Cont.Cas(C)/270/2018	RUNUMI GOGOI SAIKIA AND ANR. Versus MUKUT AHMED	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN MR J C GOGOI	MR. M SHARMA
36	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS		SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
38	W.P.(CrI.)/19/2023 B/O	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM DY.S.G.I.

39	I.A.(Civil)/2781/2023 in WP(C)/4946/2023	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4946/2023	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS MS. R GOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/2803/2023 in WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1815/2023 WITH LCR	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
41	I.A.(Civil)/2855/2023 in WP(C)/2946/2023	MD. JAMAL SHEIKH @ JAMALUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR G SAROWAR MD H R AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2946/2023	MD. JAMAL SHEIKH @ JAMALUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR G SAROWAR MD H R AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
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12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4483/2023	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
2	WP(C)/4571/2023 FIXED	JAGAT CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
3	WP(C)/4842/2023	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE
4	WP(C)/5091/2023 FIXED	DEEP BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	SC, IRRIGATION
5	WP(C)/5131/2023	SMTI. NANDA KALA CHETRI Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI	GA, ASSAM SC, PWD SC, FINANCE SC, NCHAC
6	WP(C)/5556/2023	SAFIQUEUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. S C KEYAL MS. R DEKA	SC, EDU SC, FINANCE
7	WP(C)/5557/2023	SMTI MOON DEHINGIA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MS. P BHUYAN S DAS	SC, ELEM. EDU SC, AG
8	WP(C)/5558/2023	RAHUL HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, BTC
9	WP(C)/5565/2023	DR. ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU SC, FINANCE
10	WP(C)/5576/2023	SISIR BHATTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA M.A. BEGUM MS. S DEB	GA, ASSAM
11	WP(C)/5577/2023	DIPIKA DEVI Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS Z R MAJUMDAR	SC, F C I

12	WP(C)/5578/2023	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/2800/2023 in WP(C)/7859/2022	KUNTI GOSWAMI Versus PARUL SAHARIA AND 4 ORS.	MRS. K DEVI	SC, FINANCE AND TAXATION
	WITH WP(C)/7859/2022	PARUL SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD A WADUD MR. A K DAS MS S A KHALIFA	MR. A K DAS SC, TAXES SC, FINANCE
<u>ADMISSION</u>				
14	WP(C)/3559/2018 FIXED	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
15	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
16	WP(C)/5547/2021 FIXED	DEVI MAYA LAMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH A CHAKMA	GA, ASSAM SC, AG MR. S K MEDHI (R5, SC, AG) MR. S K MEDHI (R5, SC, AG) SC, FOREST
17	WP(C)/6660/2021	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R- 1,2,3) MR. H BURAGOHAIN (R- 1,2,3)
18	WP(C)/7106/2021	ABUL HASIM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, AG MR. D SARMA (R-6,7) MR. ABU JAHID (R-6,7) SC, FINANCE
19	WP(C)/1095/2022 B/O	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
20	WP(C)/3936/2022 B/O	MANJU BORAH Versus THE STATE OF ASSAM AND 5 ORS	MS. M BORAH P. SWARGIARY	MR. R K TALUKDAR (R-6) MR. S R BORUAH (R-5) MR P BHARDWAJ SC, FOREST
	WITH I.A.(Civil)/208/2023 in WP(C)/3936/2022	MANJU BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M BORAH	SC, FOREST
21	WP(C)/4634/2022	RAJU KUMAR MUKHERJEE Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS MR. H A SARKAR	SC, P W D
22	WP(C)/4929/2022 FIXED	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD

23	WP(C)/5322/2022	CHANDRA KANTA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, SEC. EDU. SC, BTC
24	WP(C)/5704/2022 FIXED	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
25	WP(C)/7433/2022	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, DIMA HASAO SC, IRRIGATION SC, FINANCE
26	WP(C)/7988/2022	TAKZELUNGLE JEME Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, DIMA HASAO SC, FINANCE
27	WP(C)/713/2023 B/O	RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
28	WP(C)/1481/2023 FIXED	SMTI. BASANTI SINHA Versus THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
29	WP(C)/1694/2023 FIXED	BIMALA MALO Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG MR. P N SHARMA R-1, R-4, R-7 & R-9) MR. S K CHAKRABORTY (R-6) MR. A DEKA (R-11) MR. S BORTHAKUR (R-11) MR. S R BARUAH (R-3 & -8) MS. J DAS (R-5) SC, PF SC, FINANCE
30	WITH WP(C)/1996/2023	BIMALA MALO Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. A DEKA (R-4) MR. S BORTHAKUR (R-4) SC, REVENUE
31	WP(C)/2161/2023 B/O	ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU
32	WP(C)/2734/2023 B/O	FORID AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	F K R AHMED M U BARBHUYAN	SC, P AND R.D. GA, ASSAM
33	WP(C)/2846/2023 B/O	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
34	WP(C)/3144/2023 B/O	JAHINDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, AG SC, FOREST SC, FINANCE
35	WP(C)/3508/2023	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE

36	WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
37	WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
38	WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
39	WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
40	WP(C)/3568/2023 FIXED	MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, CO OP
41	WP(C)/4832/2023 B/O	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE DEPTT.
ORDERS				
42	Review.Pet./42/2021 IN WP(C) 5729/2019(D/O)	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
43	WP(C)/1761/2021 FIXED	SANTI KANDULNA Versus THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
44	WP(C)/6819/2021 B/O	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.
45	Review.Pet./30/2022 WITH WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
46	Review.Pet./78/2023 WITH WP(C)/7446/2019 (D/O)	ALOK ADITYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E SC, PENSION
47	I.A.(Civil)/1153/2023 in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	WITH WP(C)/4868/2021	SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
	WITH I.A.(Civil)/1154/2023 in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	WITH I.A.(Civil)/1156/2023 in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.

48	I.A.(Civil)/2241/2023 in WP(C)/5343/2022	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
	WITH WP(C)/5343/2022	GAJENDRA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
49	I.A.(Civil)/2399/2023 in WP(C)/1092/2023	HITESWAR ROY, Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC
	WITH WP(C)/1092/2023	HITESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5248/2023 FIXED	TAFAZZUL HUSSAIN CHOUDHURY Versus THE BOARD OF SECONDARY EDUCATION ASSAM (SEBA) AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, SEBA
2	WP(C)/5436/2023 FIXED	KARABI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED J U AHMED	GA, ASSAM
3	WP(C)/5531/2023	SMTI. BHANU BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM SC, K A A C SC, FINANCE
5	WP(C)/5539/2023	TULIKA DUTTA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, IRRIGATION
6	WP(C)/5548/2023	HABI BALA BRAHMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
7	WP(C)/5554/2023	DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED	GA, ASSAM
8	WP(C)/5566/2023	CHABIN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM
9	WP(C)/5567/2023	NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, GMCH SC, G U
10	WP(C)/5569/2023	RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, GMCH SC, G U
11	WP(C)/5571/2023	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, GMCH SC, G U

12	WP(C)/5574/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
13	WP(C)/5579/2023	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
14	WP(C)/5580/2023	BIJOY KEOT Versus THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR H K BARUAH	GA, ASSAM SC, REVENUE
15	WP(C)/5581/2023	BANDUR GOUR Versus THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR H K BARUAH	GA, ASSAM SC, REVENUE
16	WP(C)/5582/2023	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, GMCH SC, G U
17	WP(C)/5583/2023	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, GMCH SC, G U SC, HEALTH
18	WP(C)/5585/2023	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/2733/2023 in WP(C)/7373/2022	THE UNION OF INDIA AND 3 ORS Versus GO 3006M SRI RAM ASRA KHURAL	MRS. R DEVI	MR. D BORA
	WITH WP(C)/7373/2022	GO 3006M SRI RAM ASRA KHURAL Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	SC, NHAI MRS. R DEVI MR. C K S BARUAH (C.G.C.) DY.S.G.I.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
20	I.A.(Civil)/2766/2023 in WP(C)/3343/2022	CHANDAN SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM
	WITH WP(C)/3343/2022	CHANDAN SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR R DHAR, SC, WPT&BC MR S BORTHAKUR (R-5,6) MR. A PHUKAN, SC, GAD MR P H KONWAR (R-5,6)
<u>ADMISSION</u>				
21	WP(C)/2713/2022	DEBAJIT TALUKDAR Versus THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN
22	WP(C)/2748/2022	BAHARUL ISLAM AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM
23	WP(C)/2777/2022	BIJOY KRISHNA BARMAN AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	SC, P AND R.D. SC, APSC
24	WP(C)/2962/2022	NAGEN DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. L MOHAN MR. P GOGOI	SC, FINANCE AND TAXATION
25	WP(C)/5397/2022	PRATIBANDHI SURAKSHA SANGSTHA, ASSAM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR D SHARMA MR. M KALITA	GA, ASSAM
26	WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)

27	WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. SC, AFDC MR H AGARWAL SC, WATER RESOURCE MR J SINGH MS. D BRAHMA
	WITH		
28	WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR GA, ASSAM MR. N J KHATANIAR SC, AFDC
	WITH		
29	WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, AFDC MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY
30	WP(C)/6328/2022 B/O	BHUBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) GA, ASSAM MR. K SINGHA SC, REVENUE MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma
31	WP(C)/8334/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MS M HAZARIKA (R1-R4) MRS R BEGUM MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
	WITH		
32	WP(C)/2961/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MS M HAZARIKA (R-1 to 3) MRS R BEGUM MR D KHAN (R-4) MS. M DEVI MR D KHAN (R-4)
	WITH		
33	WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MS M HAZARIKA MRS R BEGUM MS K LOYA (r-4) MRS. M D BORUAH MS. S NEWAR MR D KHAN
34	WP(C)/2324/2023	HEMANTA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
35	WP(C)/2325/2023	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
36	WP(C)/2326/2023	HITESH DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
37	WP(C)/2357/2023	BINA BAISHYA @ BINA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
38	WP(C)/2364/2023	SAKIL AHMED BARBHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
39	WP(C)/2371/2023	SYED AMANUL HOQUE @ AMANUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
	WITH		
40	WP(C)/2373/2023	SALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA GA, ASSAM MR. S RANA SC, FINANCE MR. I RAHMAN
41	WP(C)/3604/2023 B/O	DHANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. S MAHANTA SC, PWD MR. M MAHANTA MR. T K MISRA

42	WP(C)/4156/2023 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA DY.S.G.I.
<u>ORDERS</u>				
43	I.A.(Civil)/3163/2018 IN WP(C)/5079/2015(D/O) in WP(C)/5079/2015 WITH I.A.(Civil)/887/2021	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI BINA DEVI Versus DARASH MATHUR AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA MR. J KALITA	MR. J KALITA MR. D PEGU SC, FOREST
44	Cont.Cas(C)/95/2019 WITH 2727/2013(D/O) WITH	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
45	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
46	Cont.Cas(C)/6/2022	VIR ANIRUDH PRATAP DESHMUKH Versus ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
47	Review.Pet./138/2022 IN WP(C)/6258/2019(D/O)	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA
48	Cont.Cas(C)/251/2022 FIXED,	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
49	Cont.Cas(C)/373/2022	UPEN ENGTI Versus RAJESH KEMPRAI AND ANR	MR H TALUKDAR	
50	WP(C)/3831/2022 WITH OFFICE NOTE	GOPAL KRISHNA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
51	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
52	WP(C)/6867/2022	LANKESWAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY	MR. A GANGULY (R-3,4,5) MR. A DUTTA (R-3,4,5) MR. A DHANUKA (R-3,4,5) ASSTT.S.G.I. SC, FINANCE SC, A G V B SC, PNB
53	Cont.Cas(C)/376/2023	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND 2 ORS	MR. N J GOGOI M.A. BEGUM	
54	Cont.Cas(C)/468/2023 FIXED	DR. GHRITASHEE BORA Versus SIDDHARTH SINGH, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MS P GUPTA	MR. D SAIKIA (r-1) MR. D P BORAH (r-1)

55	Cont.Cas(C)/500/2023 B/O	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	
56	Cont.Cas(C)/576/2023	BUBUL NATH Versus JAYANT NARLIKAR, IAS	MR H TALUKDAR MR. K D SARMA	
57	I.A.(Civil)/2677/2023 in WP(C)/4606/2023	ANKIT KUMAR, Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. G K GUPTA	SC, F C I
	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
58	I.A.(Civil)/2706/2023 in WP(C)/2863/2023	NURUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, FINANCE SC, IRRIGATION
	WITH WP(C)/2863/2023	NURUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION SC, FINANCE
HEARING				
59	WP(C)/4179/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/1105/2022 (AT 10:15 AM)	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT MR. N KOHLI(ADDL. AG, ASSAM)
MOTION			
2 WP(C)/1373/2023	BAJYANTI BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS A DAS	SC, P AND R.D. GA, ASSAM
3 WP(C)/1753/2023	M/S SHIV SHAKTI TRANSPORT Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR. K GOGOI DY.S.G.I.
4 WP(C)/2128/2023 CAVT. NO.01582/023, WITH CAVT. NO. 158/2023	DEBAJANI DAS @ DASA Versus THE ADDITIONAL DEPUTY COMMISSIONER AND 3 ORS	MR. R SARMA MR. D SARMA MR. ABU JAHD MS. S D SAIKIA	GA, ASSAM MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
5 WP(C)/3785/2023	NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	SC, BTC SC, REVENUE
6 WP(C)/4090/2023	JAMIR UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI	SC, P AND R.D. GA, ASSAM SC, ASEC
7 WP(C)/5306/2023 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE
8 WP(C)/5399/2023 FIXED	JIA UDDIN AHMED Versus THE STATE OF ASSAM AND 18 ORS	MR D KALITA MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, CO OP GA, ASSAM
WITH			
9 WP(C)/5400/2023	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP
10 WP(C)/5533/2023	KABERI SAIKIA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA	GA, ASSAM SC, REVENUE

11	WP(C)/5535/2023	MOHAMMAD JALAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR B CHANDA	GA, ASSAM DY.S.G.I.
12	WP(C)/5538/2023	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY	SC, CO OP
13	WP(C)/5540/2023	LILA HALOI AND 2 ORS Versus THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM
14	WP(C)/5541/2023	BHABESH DAS Versus THE REGIONAL MANAGER SBI NORTH EAST REGION AND 2 ORS	MR M RANA MD. I AHMED	
15	WP(C)/5546/2023	JOHUR UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN MS. U NANDA	GA, ASSAM
16	WP(C)/5549/2023	KHALILUR ROHMAN AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC. REVENUE
17	WP(C)/5551/2023	ANUPAM DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
18	WP(C)/5560/2023	NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM
19	WP(C)/5562/2023	BHARATIYA CHA MAZDOOR SANGHA TINGRAI SAKHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
20	WP(C)/8024/2022 B/O	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
21	WP(C)/2485/2023	DR. BURHANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP SC, FINANCE
22	WP(C)/2620/2023 FIXED	MARJIT BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I.
23	WP(C)/3559/2023	HASEN ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR. D P MANDAL	SC, P AND R.D. GA, ASSAM MD H R AHMED (R-6) MR A MALEK(R-6) SC, BTC
<u>ORDERS</u>				
24	Cont.Cas(C)/575/2023	MRS. ANITA MECH Versus MICHAEL TIMUNG	MS. K JAIN MS. U NANDA	
25	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
WITH				
	I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
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18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/6211/2022 B/O	PAHAR SING RONGHANG Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, ELEM. EDU SC, K A A C
MOTION			
2 WP(C)/4076/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA	SC, SEC. EDU.
3 WP(C)/3752/2023	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, BTC
4 WP(C)/4487/2023 B/O	KURBAN ALI L P SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
5 WP(C)/4881/2023 FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
6 WP(C)/5090/2023 B/O	BONDITA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
7 WP(C)/5281/2023 B/O	JABEDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
8 WP(C)/5300/2023 B/O	ARUP KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
9 WP(C)/5340/2023 BY SLIP	CHAINI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR B GOGOI, SC, HEALTH DEPARTMENT SC, D M E SC, WPT AND BC
10 WP(C)/5342/2023 BY SLIP	VISHAKHA CHANDRAVANSHI Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR B GOGOI, SC, HEALTH DEPARTMENT SC, D M E SC, WPT AND BC

11	WP(C)/5440/2023 B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M.E. MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
12	WP(C)/5529/2023	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HAZARIKA MS A M DCOSTA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5530/2023	MOHIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5532/2023	SHAHAZAMAL SK AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU SC, SSA
15	WP(C)/5543/2023	MD. FAIZUR ROHMAN @ FAIZUR ROHMAN Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, SEC. EDU.
16	WP(C)/5545/2023	NOOR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5547/2023	SAYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5559/2023 B/O	MD. SHABBIR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5564/2023	MAHADI ALAM AND 11 ORS Versus THE ASSAM PHARMACY COUNCIL AND 6 ORS	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI MS. M BURAGOHAIN	SC, HEALTH
20	WP(C)/5570/2023 CAVT. NO.09832/023,	NIBHA RANI BORO Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR ARINDAM BARUAH	SC, ELEM. EDU GA, ASSAM MR. A DEKA FOR CAVEATOR
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/2770/2023 in Cont.Cas(C)/537/2020 WITH Cont.Cas(C)/537/2020	PRATIMA DAS Versus PREETOM SAIKIA AND 6 ORS PRATIMA DAS Versus PREETOM SAIKIA AND 2 ORS	MR. R C SAIKIA MR. R C SAIKIA MS. K SAIKIA MR S DAS	 MR S M T CHISTIE (3) MR. U SARMA SC, SEC. EDU.
<u>ADMISSION</u>				
22	WP(C)/4304/2021 B/O	PRATAP BORUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. BIJU KUMAR DAS	SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
23	WP(C)/789/2022 FIXED	SALEK AHMED AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/1990/2022	AFSAR ALI AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. Y S MANNAN (P- 4,5,6,7,8,9) MR S M ABDULLAH P (P- 4,5,6,7,8,9) MD A HUSSAIN MR. M HOQUE MR. J ALI (P-4,5,6,7,8,9)	MR R ISLAM (R-7) MD S HOQUE (R5) SC, SEC. EDU. SC, BTC
25	WP(C)/2616/2022 B/O	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.

26	WP(C)/3207/2022 B/O WITH I.A.(Civil)/3240/2022 in WP(C)/3207/2022	PANKAJ KUMAR CHAUHAN AND 18 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
27	WP(C)/4252/2022 FIXED	BALESWAR CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS. BAZLUL BASIT AND ANR Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MR. R P SARMAH MS S P CHETRY MS M DAS	SC, ELEM. EDU SC, K A A C SC, SSA SC, SEC. EDU.
28	WP(C)/7194/2022 B/O, WITH WP(C)/3193/2014 (D/O), WP(C)/8790/2018 (D/O)	LAKHESWAR DEURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU.
29	WP(C)/255/2023 B/O	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
30	WP(C)/342/2023 WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR S HOQUE MR J H SAIKIA	GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
31	WP(C)/1017/2023	NILA KANTA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
32	WP(C)/1213/2023 FIXED	ANIL TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. D CHETIA	MR. N N B CHOUDHURY (R-4) MR. R DE MR A GOHAIN (R-4) MR. S DIHINGIA (R-4) MS. D PATHAK SC, SEC. EDU.
33	WP(C)/2705/2023 BY SLIP	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
34	WP(C)/3975/2023 BY SLIP	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
35	WP(C)/3976/2023 BY SLIP	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.
36	WP(C)/4298/2023	ABUL KASHEM SHEIKH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU SC, SSA
37	WP(C)/4657/2023 FIXED	HUMEN GOGOI Versus THE STATE OF ASSAM AND ORS.	MR. A DEKA MR N SARMA	MRS. K DEVI MS S A KHALIFA SC, SEC. EDU.
<u>ORDERS</u>				
38	Cont.Cas(C)/141/2022 FIXED, WITH WP(C)/6030/2021 (D/O)	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
39	Cont.Cas(C)/169/2022 B/O	TAJ UDDIN LASKAR AND 8 ORS Versus DR BIJOYA CHOUDHURY AND ANR.	MR. J LASKAR MR R DAS	MR S M T CHISTIE
40	Cont.Cas(C)/336/2022 B/O	ASRAF ALI LASKAR AND ANR Versus SMTI. SURANJANA SENAPATI, ACS	MR. B U LASKAR	
41	Cont.Cas(C)/602/2022 B/O	SUPORNA SINGHA CHOUDHURY Versus DR. BIJOYA CHOUDHURY AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	

42	I.A.(Civil)/3611/2022 B/O in WP(C)/3157/2021 WITH WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS. SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MRS. K DEVI MS S A KHALIFA MS. B. BANIA MR. B K DAS	GA, ASSAM SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
43	Cont.Cas(C)/270/2023	DHIRENDRA BARUAH Versus NARAYAN KONWAR IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
44	Cont.Cas(C)/351/2023 B/O	ABDUL KAIYUM LASKAR AND 12 ORS Versus NARAYAN KONWAR	MR. J LASKAR	
45	Cont.Cas(C)/360/2023 B/O	FAZLUL HOQUE MONDAL Versus BIJOYA CHOUDHURY AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	
46	Cont.Cas(C)/563/2023 FIXED	SIMA RANI DAS Versus DEBA KUMAR MISHRA	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	GA, ASSAM MR. P SAIKIA
47	Cont.Cas(C)/578/2023	KRISHNA BHUYAN Versus SURANJANA SENAPATI	MR N SARMA	
48	I.A.(Civil)/1977/2023 FIXED in WP(C)/5434/2017 WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS. MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEM. EDU SC, ELEMENTARY EDUCATION
49	WP(C)/2499/2019 WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU SC, ELEM. EDU
50	WP(C)/2939/2020 WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS. MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU SC, ELEM. EDU
52	I.A.(Civil)/2569/2023 in WP(C)/2945/2023 WITH WP(C)/2945/2023	FOKRUN NEHAR LASKAR, Versus THE STATE OF ASSAM AND 5 ORS FAKRUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
53	WP(C)/4970/2023 FIXED	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, GAD SC, FINANCE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE SPECIAL DIVISION BENCH AND
SINGLE BENCH OF HONOURABLE MR. JUSTICE
A.D. CHOUDHURY WILL SIT AFTER RISING OF
THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SC, GHC
2	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
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18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



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[For Friday,22nd September 2023]

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE MR.
JUSTICE K.R. SURANA AND HONOURABLE MR.
JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Mat.App./2/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR H K DAS MR. U PATHAK DIKSHITA DEKA MR N K SARMA	MR P CHOUDHURY MR. P SENGUPTA MS P SAIKIA
2	Crl.A./56/2023 O Y 8 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O	MD. RAFIQUK ISLAM @ ROFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/127/2023 in Crl.A./56/2023	MD. RAFIQUK ISLAM @ ROFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
3	Crl.A./95/2023 WITH LCR 6 FILES	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.		MR H R A CHOUDHURY (R-1,2) MR G CHOUDHURY (R-1,2) MRS. S ISLAM (R-1,2)
4	I.A.(Crl.)/106/2023 WITH LCR 6 FILES in Crl.A./46/2023 WITH Crl.A./46/2023	RAKESH ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
		RAKESH ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
5	Crl.A./149/2023 WITH LCR 5 FILES, FIXED	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	MR. B HALDAR ((R-2) PP, ASSAM
	WITH I.A.(Crl.)/348/2023 in Crl.A./149/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

6	Crl.A./293/2023 WITH OFFICE NOTE	APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
7	I.A.(Crl.)/849/2023 WITH LCR 5 FILES, P.B.-2, FIXED in Crl.A./85/2023 WITH Crl.A./85/2023	KAMAL DIHINGIA Versus THE STATE OF ASSAM, KAMAL DIHINGIA Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. A C BURAGOHAIN MR R SINGH	PP, ASSAM PP, ASSAM
HEARING				
8	Death Sentence Ref./5/2018 WITH LCR AND P.B., BY SLIP WITH	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
9	Crl.A./342/2018 WITH	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
10	Crl.A./358/2018 WITH I.A.(Crl.)/945/2018 in Crl.A./358/2018 WITH I.A.(Crl.)/483/2020 in Crl.A./358/2018 WITH	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR NATIONAL INVESTIGATION AGENCY(NIA) Versus AJOY BASUMATARY @ B BUHUM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN MR. S.C. KEYA(SC, NIA)	PP, ASSAM SC, NIA PP, ASSAM SC, NIA PP, ASSAM
11	Crl.A./93/2019 WITH	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
12	Crl.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
13	Crl.A./47/2022 1 Y 8 M 2 D :WITH LCR 8 FILES, P.B.-2, FIXED WITH I.A.(Crl.)/125/2022 in Crl.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./99/2023 FIXED, WITH WP(C)/1749/2022 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	
2	I.A.(Civil)/2541/2023 in El.Pet./1/2021	AMINUL HAQUE LASKAR, Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN	MR G J SAIKIA MR. A BARUAH
	WITH El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	WITH REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	WITH I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
	WITH I.A.(Civil)/2073/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR G J SAIKIA
	WITH I.A.(Civil)/3137/2022 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	MR G J SAIKIA

WITH

I.A.(Civil)/1671/2023

in El.Pet./1/2021

KARIM UDDIN BARBHUIYA

Versus

AMINUL HAQUE LASKAR AND 12 ORS.

MR K P PATHAK

MR H I CHOUDHURY

MR. A R BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./136/2019 B/O	CHOLA MANDALAM INVESTMENTS AND FINANCE CO. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR. P NEOG	PP, ASSAM
2	Crl.Pet./1104/2022 B/O	SIMI BORGHAIN AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
MOTION (BA)				
3	Bail Appln./3293/2023 FIXED	PANKAJ RAY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	PP, ASSAM
4	Bail Appln./3366/2023	KRISHNA SIKARI Versus THE STATE OF ASSAM	MR A TEWARI MS. D SHARMA	PP, ASSAM
5	Bail Appln./3373/2023	ABDUL RAZZAK ALI @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
6	Bail Appln./3374/2023	PULKIT AGARWAL Versus THE UNION OF INDIA	MR. A M BORA MR. D K BAIDYA MR. P DAS	MR. S C KEYAL SC, NCB
7	Bail Appln./3376/2023	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
8	Bail Appln./3377/2023	OMAR FARUQUE Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN I AMIN	PP, ASSAM
9	Bail Appln./3379/2023	ZAKIRUL ISLAM @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
10	Bail Appln./3380/2023	MD. SALAM Versus THE UNION OF INDIA	MR. S MUNIR MR A RAHMAN	MR. S C KEYAL SC, NCB
11	Bail Appln./3382/2023	ROMJAN ALI Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM

12	Bail Appln./3385/2023	DINA SANGSON NARAH Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
13	Bail Appln./3389/2023	MD NAJIR ANSARY AND ANR Versus THE STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./976/2023 B/O	HEMANGA BORA Versus SUKANYA LAHKAR	MR G BAISHYA MS. P DAS	
15	AB/3262/2023	SANTOSH KR MAHATO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	AB/3271/2023	MANGALA MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/3275/2023	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	AB/3277/2023	ABDUS SAMAD Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
19	AB/3278/2023	MONOWAR HUSSAIN @ NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	AB/3280/2023	BABU BUTLER @ JAMENSON BUTLER Versus THE STATE OF ASSAM	MS. C NEWME MR R.BEZBARUAH MR A SARANIA MR A SARANIA	PP, ASSAM
21	AB/3284/2023	SELIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR S AHMED SANOWARA KHATUN	PP, ASSAM
<u>ADMISSION</u>				
22	Crl.Rev.P./339/2018 WITH LCR 1 FILE, B/O	SMTI REETOO KALITA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
23	Crl.Pet./308/2020 WITH LCR 4 FILES	DULAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH	MR. K BORUAH MR. M ALOM PP, ASSAM
24	Crl.Pet./493/2021 B/O	BODHADITYA DAS AND 3 ORS. Versus NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./1317/2023 WITH OFFICE NOTE, LCR FILE	MOHAMMAD TASLIM AHAMAD Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
26	Bail Appln./1980/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MOHAMMAD ABDULLAH @ MD. ABDULLAH MANSHURI Versus THE STATE OF ASSAM	R RAHMAN MR. M ISLAM	PP, ASSAM
27	Bail Appln./2153/2023 FIXED	BIRUT PEGU AND ANR. Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
28	Bail Appln./2429/2023 FIXED	Z NAGAHO SUMI Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM

29	Bail Appln./2548/2023 FIXED	SAHINUR ALI @ SHAHINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
30	Bail Appln./2614/2023 FIXED	PARESH MALLIK Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
31	Bail Appln./2779/2023	NUR MOHAMMAD RAHMAN @ NUR MOHAMMAD @ BABUL AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
32	WITH AB/2736/2023	EJAJUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	Bail Appln./2830/2023 WITH OFFICE NOTE, FIXED	SAHABUDDIN @ MD SAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
34	Bail Appln./2859/2023 WITH OFFICE NOTE, FIXED	MIJANUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N ALI MR U ROY	PP, ASSAM
35	Bail Appln./2895/2023 WITH OFFICE NOTE, FIXED	ALI AHMED Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
36	Bail Appln./2899/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJANI DEORI Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	MR A HAWARI (R-2) PP, ASSAM
37	Bail Appln./2922/2023 WITH OFFICE NOTE, FIXED	AHMED ALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
38	Bail Appln./2961/2023 WITH LCR	EGRAMUL HAQUE Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MD S ALI N. GUPTA R. Kr. Singh	PP, ASSAM
39	Bail Appln./2976/2023 FIXED	MUSSTT SAHIDA KHATOON @ ANJU AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
40	Bail Appln./3054/2023 WITH LCR, FIXED	ALOK KONWAR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
41	Bail Appln./3069/2023 WITH OFFICE NOTE, FIXED	DILIP BISWAS Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MRS. M M ROY S MEDHI	MD K RAHMAN (r-2) PP, ASSAM
42	Bail Appln./3129/2023 WITH OFFICE NOTE, FIXED	MOSRAF ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR S AFRIDI D J BARMAN	MR. M KHAN (R2) MR A K DAS (R2) MS J AKTAR (R2) PP, ASSAM
43	Bail Appln./3137/2023 FIXED	BISWAJIT BASUMATARY Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
44	WITH Bail Appln./2898/2023	BISWAJIT BASUMATARY Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
BAIL HEARING				
45	AB/245/2020	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM

46	AB/2125/2023 FIXED	ASAD UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
	WITH			
47	AB/1931/2023	MAHMADUR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
48	AB/2580/2023 WITH OFFICE NOTE	RAKIBUL ISLAM @ RAKIBUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
49	AB/2623/2023 FIXED	GULZAR ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN	PP, ASSAM
50	AB/2759/2023 FIXED	HATEM ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM
51	AB/2904/2023 WITH LCR	DHAN DAIMARY Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM

ORDERS

52	Crl.L.P./106/2019 FIXED in Crl.A./12050/2019 WITH Crl.A./12050/2019 (Filing Number) WITH I.A.(Crl.)/1030/2019	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR	MS J CHAKRABORTY MR B K KAR MD S ALI MS J CHAKRABORTY MR B K KAR MD S ALI	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 MACApp./691/2019 (AT 2:00 PM), WITH LCR	SRI JITUMONI REGON AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD.	MR. R Deka MS P MISHRA	MR. A J SAIKIA MR. B KAKATI
<u>TOP OF THE LIST</u>			
2 CRP/208/2013 (HEARING), WITH LCR 2 FILES	SUNIL KUMAR CHAKRABORTY Versus RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI
3 CRP/214/2013 CAVT. NO.67/2/013 (HEARING), WITH LCR 7 FILES	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
<u>MOTION</u>			
4 CRP(IO)/308/2023 CAVT. NO.10112/023,	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR G J SAIKIA (FOR CAVEATOR) MR. M BISWAS (FOR CAVEATOR)
5 CRP(IO)/309/2023	PRADIP CHANDRA BHATTACHARYA AND 3 ORS Versus LAL BABU SAH	MR. S BISWAS MS D DEVI	
6 CRP(IO)/310/2023 CAVT. NO.07302/023,	NIBEDITA DAS AND ANR Versus DEBABRATA SAHA	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	MR. R K JAIN FOR CAVEATOR
7 CRP(IO)/311/2023	SANTOSH KURMI @ SANTOSH KR KURMI AND ANR Versus MAHENDRA KURMI	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
8 CRP(IO)/312/2023	IDDRISH ALI AND 6 ORS Versus ATABAR RAHMAN @ ATABAR ALI AND ANR	MR. A PAUL	
9 CRP(IO)/313/2023	ZIAUR RAHMAN BARBHUIYA AND 3 ORS. Versus JOYNUL UDDIN BARBHUIYA AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	

10	CRP(IO)/314/2023	MADHAB DIHINGIA @ MONYA DIHINGIA AND ANR Versus HIMADRI GOGOI AND 2 ORS.	MR. A SATTAR	
11	CRP(IO)/315/2023 B/O	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	
<u>ADMISSION</u>				
12	WP(C)/7358/2021	RAMANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	GA, ASSAM SC, AG MR. S K MEDHI (R-6) SC, GHC SC, FINANCE
WITH				
13	WP(C)/1488/2023	RAMANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AG SC, FINANCE SC, GHC
14	Test.App./7/2023	MUKUL CHANDRA DAS Versus BIKASH CHANDRA DAS AND 5 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS K BHATTACHARYYA	
15	Arb.A./8/2023	M/S MAYFAIR DEVELOPERS AND BUILDERS AND ANR. Versus UDDHAB DAS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
16	FAO/63/2023 FIXED	RUPTI OJAH Versus SARASWATI OJAH AND 5 ORS.	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	
17	MFA/72/2023	ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS	MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
WITH I.A.(Civil)/2506/2023 in MFA/72/2023				
18	MFA/73/2023	ORIENTAL INSURANCE CO. LTD. Versus MUSST SHUKITON NESSA and 3 ORS, SUNITA LOHAR MOHALI AND 2 ORS. Versus THE UNION OF INDIA (E)	MR. S DUTTA	
19	MFA/86/2023	UNION OF INDIA AND ANR. Versus M/S S.D. EASTREN BHUTAN COAL CO. LTD.	MS J KALITA MR. K GOGOI	DY.S.G.I.
WITH I.A.(Civil)/2870/2023 in MFA/86/2023				
20	MACApp./369/2023	UNION OF INDIA AND ANR. Versus M/S S.D. EASTREN BHUTAN COAL CO. LTD. ALIZA BEGUM AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR.	MR. K GOGOI MR. M KHAN MR A K DAS MS J AKTAR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
21	RSA/167/2023 FIXED	MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS.	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	
WITH I.A.(Civil)/2752/2023 in RSA/167/2023				
		MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	

22	RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
	WITH I.A.(Civil)/2869/2023 in RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	
ORDERS				
23	I.A./221/2016 in RSA/261978/2015	TANKA PRASAD KACHARI and ANR, Versus SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
	WITH RSA/261978/2015 (Filing Number)	SRI TANKA PRASAD KACHARI and ANR Versus SMT INDIRA KACHARI and ANR		
24	CRP/52/2017 CAVT. NO. 68/17 B/O	SUBHANKAR GHOSH and 5 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)
	WITH I.A.(Civil)/1188/2017 in CRP/52/2017	DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
25	WITH CRP/51/2017 CAVT. NO. 68/17	BINOD KUMAR BAWRI and 8 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MR. S R GOGOI MR.D BARUAH(R-1) C. SARMAH J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	WITH I.A.(Civil)/1183/2017 in CRP/51/2017	DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
26	I.A.(Civil)/2570/2018 in MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)
	WITH MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	WITH I.A.(Civil)/2571/2018 in MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	

27	RSA/6/2019 FIXED	ON THE DEATH OF SRI UJJAL SARKAR HIS LEGAL HEIRS SMTI, RAMA SARKAR (WIFE) AND ORS Versus SMTI ARCHANA SARKAR AND 7 ORS	MR. S C BISWAS MR. R BARUAH MR. A IKBAL	
28	RSA/268/2019	JOY RAM BHOR AND 3 ORS. Versus ABDUL MANNAN AND ANR	MS L R NAG MR. S BANIK MR K K GHOSH	MR F A LASKAR MR. D H MOZUMDER
29	RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
30	I.A.(Civil)/1536/2019 in RSA/4434/2019	KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
	WITH RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS. Versus MUSTIKA YESMIN	MR F Z MAZUMDER	
31	I.A.(Civil)/1866/2019 in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH RSA/16206/2018 (Filing Number)	ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS		
32	I.A.(Civil)/3407/2019 in RSA/128/2002 (D/O) in RSA/128/2002	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/1840/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1841/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1842/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MS.J DEKA MR.R ROY	
	WITH I.A.(Civil)/3148/2018	SMTI. BANA LATA DEVI AND 6 ORS Versus MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS.	MR. P ROY MS. B CHOUDHURY	
	WITH I.A.(Civil)/3405/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3406/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	

33	RSA/41/2020	MD. ABDUL ROUF AND 5 ORS. Versus MUSSTT.SAFIA KHATUN AND 90 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
34	MC/7/2022 in MACApp./9494/2019	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA	
	WITH MACApp./9494/2019 (Filing Number)	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
35	RSA/111/2022 WITH LCR	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
	WITH I.A.(Civil)/1958/2022 in RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
36	RSA/178/2022 WITH LCR	MOIN UDDIN LASKAR AND ANR . Versus ISMAIL ALI LASKAR AND 4 ORS .	MR. J LASKAR MR R DAS	MR. T U LASKAR (R-1,2) MR. N DHAR (R-1,2) MS. U BARUAH (R-1,2)
37	I.A.(Civil)/2571/2022 in RSA/8424/2022	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH RSA/8424/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA DEKHAR DHUBI AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA	
38	MFA/38/2023 WITH LCR	SUMITRA DEVI SINGH SARKAR Versus THE UNION OF INDIA	MR R S CHAUHAN R. ALI MS S K CHOUHAN	SC, RAILWAY
39	CRP(IO)/59/2023 B/O	M/S SRD NUTRIENTS PVT. LTD. Versus HIRANYA KUMAR SAIKIA AND 8 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. D SARMAH (r-1,3,4) S. J. SAHARIAH (r-1,3,4)
40	I.A.(Civil)/852/2023 in LA.App./2786/2023	DORA MARAK Versus THE GENERAL MANAGER AND 2 ORS .	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
	WITH LA.App./2786/2023 (Filing Number)	DORA MARAK Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS	
41	I.A.(Civil)/854/2023 in LA.App./2788/2023	SEPTLINE SANGMA Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
	WITH LA.App./2788/2023 (Filing Number)	SEPTLINE SANGMA Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS	
42	I.A.(Civil)/919/2023 in LA.App./2750/2023	PILNESH SANGMA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.

	WITH LA.App./2750/2023 (Filing Number)	PILNESH SANGMA Versus THE GENERAL MANAGER AND 2 ORS. B ON THE DEATH OF SMTI MANJU GOPE Versus ON THE DEATH OF DEPALI BASU, HER LEGAL HEIR AND ORS	MR H DAS MS. B CHOUDHURY	
43	I.A.(Civil)/1641/2023 in RSA/161/2018			
	WITH RSA/161/2018	ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE Versus DEPALI BASU AND 5 ORS	MS. B CHOUDHURY MR. S SAHU MS J DAS	MR. A K GUPTA (R1, R3, R4, R5) MR H J TAMULI (R1, R3, R4, R5)
	WITH I.A.(Civil)/100/2023 in RSA/161/2018	ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS	MS. B CHOUDHURY MS J DAS	MR H J TAMULI
	WITH I.A.(Civil)/101/2023 in RSA/161/2018	ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS,	MS. B CHOUDHURY MS J DAS	MR H J TAMULI
	WITH I.A.(Civil)/102/2023 in RSA/161/2018	ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS	MS. B CHOUDHURY MS J DAS	MR H J TAMULI
44	I.A.(Civil)/2737/2023 WITH LCR in FAO/43/2023 WITH FAO/43/2023	DILBAR MOLLAH AND ANR Versus HOSSEN ALI SK. AND 2 ORS DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-5 to 12) GA, ASSAM MR. A R SHOME (r-5 to 12) MR. P MAZUMDER (r-5 to 12) M. BORUAH
	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
45	I.A.(Civil)/2788/2023 in LA.App./10014/2023	THE UNION OF INDIA AND 2 ORS. Versus DEPUTY COMMISSIONER AND 2 ORS.	MR. R K D CHOUDHURY	GA, ASSAM
	WITH LA.App./10014/2023 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus DEPUTY COMMISSIONER AND 2 ORS. E	MR. R K D CHOUDHURY	
46	I.A.(Civil)/2858/2023 in RSA/8966/2023	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. Versus PROMODE CHANDRA DAS AND 4 ORS.	MR. P S DEKA MR. K A MAZUMDER MR E AHMED MR B S DEKA MR A HAI M. ROBBANI	
	WITH RSA/8966/2023 (Filing Number)	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. Versus PROMODE CHANDRA DAS AND 4 ORS. A	MR. P S DEKA	

WITHI.A.(Civil)/10780/2023
(Filing Number)LEGAL HEIRS OF LATE ABDUL JALIL
CHOUDHURY RAHIM UDDIN CHOUDHURY
AND 5 ORS.

MR. P S DEKA

Versus

PROMODE CHANDRA DAS AND 4 ORS. A

HEARING47 Test.App./3/2022
WITH LCR, FIXED

SMT. PRATIMA DUTTA

Versus

SMT. RUPALI BARGLARY

MR D CHOUDHURY

MR. M CHOUDHURY

MR. S N KRISHNATRAYA

MR B P BORAH

MR P J DUTTA

MR R S RONGHANG

WITH

48 CRP(IO)/290/2022

RUPALI BAGLARY DUTTA

Versus

SMT. PRATIMA DUTTA AND 5 ORS.

MR B P BORAH

MR P J DUTTA

MR R S RONGHANG

MR D CHOUDHURY

MR M CHOUDHURY

MR N RAY

STAY MATTERS

49 Tr.P.(C)./16/2022

SMTI. ALPANA GOGOI

Versus

BIJOY CHANDRA GOGOI

MS M BORAH

MS. S BURAGOHAIN

MR. B B BORAH

50 CRP(IO)/285/2022

MAHMUDUR RAHMAN CHOUDHURY AND
5 ORS.**Versus**

NOOR UDDIN CHOUDHURY AND ANR.

MR M J QUADIR

MR. K MIRA

MR S S ISLAM

MR. S K GHOSH

MS F AHMED

51 CRP(IO)/307/2022

RADHA DEVI

Versus

LAKHINDER URANG AND 10 ORS.

MR. BHASKAR DUTTA,

SENIOR ADVOCATE

MR. SAILENDRA DEKA

MS. J BORO

MR J DAS

MR G N SAHEWALLA (R-
8,9,10,11)

MD ASLAM (R-8,9,10,11)

MR R CHAKRAVORTY

MR. P DEKA (R-8,9,10,11)

MR M SAHEWALLA (R-
8,9,10,11)

MS. S. TODI (R-8,9,10,11)

S RABHA

MR. D J NATH

52 Tr.P.(C)./33/2023

ANJALI BASFORE

Versus

GOVINDA BASFORE

DR G J SHARMA

MR. K BHATTACHARJEE (R-
1)

MS B TALUKDAR (R-1)

53 CRP(IO)/108/2023

HIRANYA KUMAR SARMA AND ANR

VersusON THE DEATH OF SOLE PLAINTIFF,
RAMESH BARMAN

MR. M A SHEIKH

K U AHMED

MS F INTAZ

MR. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

-

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023

19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5740/2021	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
2 WP(C)/5536/2023	BASANT SAHU Versus THE STATE BANK OF INDIA AND 2 ORS	MR. R ALI MR M Z SHAH	
3 WP(C)/5542/2023	SALIM AHMED MAZID Versus THE STATE OF ASSAM AND 3 ORS.	MS TOSHISENLA A LONGKUMER	SC, PWD ROAD
4 WP(C)/5550/2023	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MS. M BEGUM S NATH	GA, ASSAM SC, AFDC
5 WP(C)/5552/2023	DEEPAK BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, FOREST
6 WP(C)/5555/2023	YOUSUF AMANULLA CHOUDHURY Versus THE STATE BANK OF INDIA AND 2 ORS	MR. I ALAM MR. T SK	
7 WP(C)/5563/2023	NILANDU DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	SC, AFDC
8 WP(C)/5568/2023	FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
9 WP(C)/5575/2023	ABDUL BAREK Versus THE STATE OF ASSAM AND 5 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN SK ABDULLAH MR. N UDDIN	SC, P AND R.D. GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

10	I.A.(Civil)/2555/2023 in WP(C)/4363/2023	KAMAL KAKATI, Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE
	WITH WP(C)/4363/2023	KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE
11	I.A.(Civil)/2649/2023 in WP(C)/3804/2023	DILIP KUMAR SARMAH AND 21 ORS. Versus M/S S H ENTERPRISE	MS B DAS MS B DAS	
	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MR A ATREYA	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
12	I.A.(Civil)/2683/2023 in WP(C)/4749/2023	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	
	WITH WP(C)/4749/2023	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA MS. N HUSSAIN	MR. S S ROY, CGC SC, F C I
<u>ADMISSION</u>				
13	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
14	WP(C)/861/2017 B/O	JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS.F BEGUM	GA, ASSAM
15	WP(C)/6986/2018	JISOYA KHAKLARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. I HUSSAIN MS H TERANGPI MS N DUTTA MR. D GOGOI	GA, ASSAM
16	WP(C)/7576/2019 FIXED	QUEEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED MR. K M HALOI MR. B DAS	MR J K PARAJULI (SC, HANDLOOM AND TEXTILE) MS. P BHATTACHARYA MS. P MAHANTA MR H TALUKDAR (R-5) MR. A BORUA B R BRAHMA (R-5)
17	WP(C)/1006/2020	M/S. SUMIT KUMAR JAIN Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
	WITH WP(C)/9061/2019	M/S. DABRIWAL ENTERPRISE Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR. S S ROY MR. K K PARASAR MR. S BORTHAKUR ASSTT.S.G.I.
19	WP(C)/2436/2020 FIXED	PARESH CH DEKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
20	WP(C)/6838/2021 FIXED, WITH WP(C)/1809/2002 (D/O), WP(C)/1055/1999 (D/O)	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
	WITH WP(C)/6884/2021	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS

22	WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
23	WP(C)/1104/2022	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	WITH			
24	WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
25	WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
26	WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
27	WP(C)/5139/2022	DEBASWAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
28	WP(C)/5270/2022	RAHIZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
29	WP(C)/5275/2022	GIASH UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
30	Arb.P./24/2023	A.N.E. INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA MR. M PANDIT	MR. D J DAS (R-1) DY.S.G.I. SC, COAL INDIA
31	WP(C)/4004/2023	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, P AND R.D. SC, FINANCE AND TAXATION SC, BTC
32	WP(C)/4692/2023 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	MR. S S ROY (r-2) MR. S S ROY (r-2) MR. S BORTHAKUR (r-2) DY.S.G.I.
33	WP(C)/4760/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, TRANSPORT SC, IWT
34	WP(C)/4858/2023 CAVT. NO.08012/023, FIXED	FIDDUS ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED D HUSSAIN H RAHMAN	SC, P AND R.D. MR. A M AHMED FOR CAVEATOR
35	WP(C)/5001/2023 FIXED	CHIRANJAN ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
36	WP(C)/5195/2023 FIXED	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH

ORDERS

37	Cont.Cas(C)/124/2018 WITH Review.Pet./89/2017(D/O), Review.Pet./100/2016(D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001(D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
38	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR MR. A MOBARAQUE
39	Review.Pet./115/2021 FIXED, IN WP(C)/6859/2018(D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI	MR. N UPADHAYAY	
40	Cont.Cas(C)/453/2021 FIXED	RAJIB KUMAR DAS Versus SUBHASH KUMAR KESHAV AND 2 ORS	MR. S K DAS MR D BARMAN	MR. M SHARMA (P1,2,3) MS. S YASMIN (P1,2,3)
41	Cont.Cas(C)/269/2022	ATUL CHANDRA DAS Versus PRASANTA BARKAKATI	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR M M ZAMAN	
42	Cont.Cas(C)/376/2022	ORGENGWRA BASUMATARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	
43	Cont.Cas(C)/397/2022	BERPUNG RAJA BASUMATARY@ BIRPUNG RAJA BASUMATARY Versus ANURAG GOEL AND ANR	J U AHMED MR S R NAWAZ	
44	Cont.Cas(C)/680/2022 WITH I.A.(Civil)/2405/2023 in Cont.Cas(C)/680/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
45	WP(C)/1542/2022	MD. NURUL HOQUE, Versus ANURAG GOEL, IAS	MR. U K NAIR	
46	Cont.Cas(C)/400/2023	TAPOJYOTI SENGUPTA Versus GAUHATI MUNICIPAL CORPORATION AND 6 ORS	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	SC, GMC
47	Cont.Cas(C)/574/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND 3 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
48	Cont.Cas(C)/577/2023	SMTI MAINA AGARWAL Versus NIRAJ VERMA, IAS AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
49	Cont.Cas(C)/577/2023	TAZUL ISLAM Versus KHANINDRA CHOUDHURY, IAS AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED	
50	WP(C)/961/2023 CAVT. NO.01442/023,	HIFZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 20 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM MR. I H LASKAR MR. P K DEKA MR J H LASKAR FOR CAVEATOR GA, ASSAM
51	WP(C)/3743/2023	THEROSWANGBI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
51	WP(C)/5000/2023 FIXED	KESHAB KHAREL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. M K HUSSAIN MR K U AHMED MR. M ALOM	SC, P AND R.D.

52	WP(C)/5080/2023 FIXED	TECH BUSINESS INDIA PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. M SARMA	DY.S.G.I. SC, AGRI. DEPARTMENT
HEARING				
53	WP(C)/177/2011 FIXED	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
54	WP(C)/4615/2013 FIXED	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.

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6)	MR J C BORAH	11-09-2023	To	22-09-2023
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14)	MR M AHMED	19-09-2023	To	10-10-2023
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16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	RSA/96/2009 (HEARING), WITH LCR	RADHA RANI MAHANTA Versus ATUL CH. BARMAN and ORS,	MISS.S ROY MR.P K R CHOUDHURY MR.N DEBNATH	MR.R ISLAM MR.B SINHA
2	RSA/100/2009 (HEARING), WITH LCR	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD and ANR	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MRS A GAYAN MR.A K DEKA MS.C CHOWDHURY
	WITH MC/1761/2009 in RSA/100/2009	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	

MOTION

3	CRP(IO)/306/2023	GULENA KHATUN @ SYEDA GULENA KHATUN Versus FIROJ ALI AND 4 ORS.	MR. P KHATANIAR MS N RAHMAN	
4	CRP(IO)/307/2023	SMITA ROY @ BURI ROY AND ANR Versus SIMA ROY AND ANR	MR. B HALDAR R L CHUTIA	

ADMISSION

5	MACApp./876/2018	MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. K K DUTTA MR. B GOGOI MR P NAYAK	MR. B CHOUDHURY (R3) MR. R K BHATRA (R1) MS P HUJURI (R1) MR H BHAGAWATI (R1)
	WITH I.A.(Civil)/3506/2018 in MACApp./876/2018	MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. K K DUTTA MR. B GOGOI MR P NAYAK	
	WITH I.A.(Civil)/3507/2018 in MACApp./876/2018	MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. K K DUTTA MR. B GOGOI MR P NAYAK	
	WITH I.A.(Civil)/3508/2018 in MACApp./876/2018	MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. K K DUTTA MR. B GOGOI MR P NAYAK	

6	CRP/38/2023 WITH LCR, FIXED	NRIPEN DAS Versus RATNA DEY AND 3 ORS.	MR. R BORPUJARI MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR G BHARADWAJ (r-2,3,4) MR N BRAHMA (r-2,3,4)
7	RFA/39/2023	JAYA BORA AND 2 ORS. Versus THE HDFC STANDARD LIFE INSURANCE COMPANY LTD. AND ANR.	MR. P GOSWAMI S BORA MR H K SARMA	
8	MACApp./339/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S Ali (R 1-4)
	WITH I.A.(Civil)/2489/2023 in MACApp./339/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S Ali (R 1-4)
9	MACApp./348/2023	SATISWAR RABHA AND 4 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. DITUL DAS	
10	MACApp./351/2023	THE UNITED INDIA INSURANCE CO LTD Versus MD SARUPAI ALI and ANR	MR. A J SAIKIA MR. A J SAIKIA MR.B KAKATI MR.K BORA MRN BHUYAN	
	WITH I.A.(Civil)/2682/2023 in MACApp./351/2023	THE UNITED INDIA INSURANCE CO. LTD. Versus MD. SARUPAI ALI and ANR,	MR. A J SAIKIA MR. A J SAIKIA MR.B KAKATI MR.K BORA MRN BHUYAN	
11	MACApp./355/2023	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS	MR. S DUTTA MR. S DUTTA MR S DUTTA	MR D MONDAL
	WITH I.A.(Civil)/2715/2023 in MACApp./355/2023	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS	MR. S DUTTA MR. S DUTTA MR S DUTTA	
12	MACApp./359/2023	THE ORIENTAL INSURANCE CO. LTD., Versus SRI NAKUL DUTTA AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S K ROY (r-2,3) MD K RAHMAN (r-2,3)
	WITH I.A.(Civil)/2721/2023 in MACApp./359/2023	THE ORIENTAL INSURANCE CO. LTD., Versus SRI NUKUL DUTTA AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S K ROY (r-2,3) MD K RAHMAN (r-2,3)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/114/2023	BISHNU BARUAH Versus BAIKUNTHA RAM DEKA	MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR	
	WITH I.A.(Civil)/1887/2023 in RSA/114/2023	BISHNU BARUAH Versus BAIKUNTHA RAM DEKA	MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR	
14	RSA/131/2023	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA

	WITH I.A.(Civil)/2283/2023 in RSA/131/2023	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA
15	RSA/176/2023 CAVT. NO.07402/023,	MANNASH ALI @ MD. ABDUL MANNASH AND ANR. Versus MAJIBUR RAHMAN AND ORS.	MD. A. RASHID MS. R CHOUDHURY MR. M HUSSAIN MS. B. HAZARIKA	MR J I BARBHUIYA MR. L MOHAN FOR CAVEATOR
	WITH I.A.(Civil)/2864/2023 in RSA/176/2023	MANNASH ALI @ MD. ABDUL MANNASH AND ANR. Versus MAJIBUR RAHMAN AND ORS.	MD. A. RASHID MS. R CHOUDHURY MR. M HUSSAIN MS. B. HAZARIKA	MR J I BARBHUIYA MR. L MOHAN FOR CAVEATOR
<u>ORDERS</u>				
16	RSA/200/2006 CRP 49/2019(D/O)	ALI AKBAR Versus ABDUL KARIM	I HUSSAIN R ALI M SHELIM S ALI	M DAS G DAS M RAHMAN L TALUKDAR N UDDIN A GANI
17	RSA/180/2010 WITH LCR	MD. ABDUL MANNAN LASKAR and 17 ORS Versus SIDDEK ALI MAZUMDAR and 2 ORS	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
18	RSA/261/2010 CAVT. NO. 1357/2009	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR
	WITH MC/2308/2011 in RSA/261/2010	SHANKARI SANSKRITI VIKASH KENDRA Versus ZINKATA CHARIALI SHIVA MANDIR COMMITTEE	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR	MRG P BHOWMIK MR.R HAZARIKA
19	MC/838/2014 in RSA SL. NO. 224661	MD ABUL HUSSAIN BARBHUIYA, Versus MD.ANOWAR HUSSAIN BARBHUIYA and 9 ORS,	MS.N THAPA MR.B SINHA MR.M GOGOI MR.T K RAJKUMAR	MR. B CHAKRAVARTY (R1, R2) MR. U DAS (R1, R2) MS THUYEKHRULU (R1, R2)
20	MACApp./191/2016 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus BHANI PHUKAN and 7 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA
	WITH I.A.(Civil)/839/2016 in MACApp./191/2016	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus BHANI PHUKAN and 7 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA
21	RSA/119/2018	MD MERAJ HUSSAIN HAZARIKA @ MERAJ Versus MD ABDUL KARIM and 7 ORS	MR. P SUNDI	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR. A BARUA
	WITH I.A.(Civil)/3243/2017 in RSA/119/2018	MD. MERAJ HUSSAIN HAZARIKA @ MERAJ Versus MD. ABDUL KARIM and 7 ORS,	MR. P SUNDI	MR.T J MAHANTA MS.P BHATTACHARYA(R-1) MR. A BARUA
22	I.A.(Civil)/2825/2018 in RSA/220/2018	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS Versus SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	

	WITH RSA/220/2018	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS Versus SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	
23	RSA/68/2019	SRI JOGENDRA CHANDRA ROY Versus SMT. SANIBALA ROY AND 4 ORS.	MR. M KALITA MR. B HALDAR MR. J HATIMURIA	MR. A RAHMAN (R1-R4)
24	RSA/242/2019 WITH LCR	ON THE DEATH OF MUSTT. KHATIJA KHATOON HIS LEGAL HEIR ISMAIL UDDIN(SON)AND 3 ORS. Versus MD. JABAN ALI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S NEOG MS. S G BARUAH FOR CAVEATOR
25	I.A.(Civil)/1537/2019 in RSA/61/2018(D/O) in RSA/61/2018	MUSST BUDHIMA and 9 ORS Versus MD HABIBUR RAHMAN and 8 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	MR. SHEELADITYA
26	I.A.(Civil)/2825/2019 in RSA/180/2006(D/O) in Review.Pet./102/2018 WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
27	RSA/12/2020	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
28	RSA/23/2020 CAVT. NO.1201/2019	MUSST. NILUFAR HASAN AND 4 ORS Versus MUSST. SAMIRAN NESSA AND 3 ORS	MR U DAS MR. S SAIKIA MS S BORO	S ALI MR. R BARUAH MR. A IKBAL MRS. M NATH
29	I.A.(Civil)/212/2020 in RSA/17445/2019 WITH RSA/17445/2019 (Filing Number)	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 9 ORS SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR
30	I.A.(Civil)/585/2020 in RSA/8/2018(D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
31	I.A.(Civil)/1847/2020 in RSA/72/2009(D/O) in RSA/72/2009 WITH I.A.(Civil)/1845/2020	SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS. SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE MS. M BHATTACHARJEE
32	RSA/61/2021	SMT. CHAMPA BORO AND ANR. Versus BINOD DEKA AND 2 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY
33	RSA/85/2021	ANOWARUDDIN WAKF ESTATE Versus MD. ABDUL HUSSAIN AND 10 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	MR. I CHOUDHURY R L CHUTIA
34	I.A.(Civil)/1748/2021 in MACApp./353/2019	SHABANU BIBI @ SAHABANU BIBI AND 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. U K BARMAN MR H ALI MR. R KONWAR MR. J R GIRI	MR. S K GOSWAMI

	WITH MACApp./353/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SHABANU BIBI and 7 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. B K GOSWAMI	MR. K K DEY MS. P DAS MR. A PAUL (R-2) MR. V K BAROOAH MS. M RABHA (R-2) MS. S KUMARI (R-2) MR. J GIRI (R2-R5) MR. S BAISHYA
35	CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA, His legal heirs Versus PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
36	RSA/94/2022 CAVT. NO.04172/022,	BIPUL BASUMATARY Versus RUBI SINHA	MR. P K DAS	MR U DAS MR. S SAIKIA MS S BORO FOR CAVEATOR
37	RSA/122/2022	BISWA RANJAN BANERJEE Versus BIPASHA BOSE AND 2 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	
38	I.A.(Civil)/3649/2022 in RSA/269/2013	ON THE DEATH OF LT. SAMIN CH. BARMAN HIS LEGAL HEIRS PADMALOCHAN BARMAN Versus BIPUL BARMAN	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
	WITH RSA/269/2013	BIPUL BARMAN Versus SAMIN CH. BARMAN	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.K R SURANA MS.A CHOUDHURY
39	Review.Pet./55/2023	SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS.	MR H BARUAH MR P P PHUKAN	
40	WITH MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS		
41	I.A.(Civil)/67/2023 in RSA/89/2001(D/O) in RSA/89/2001	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
	WITH I.A.(Civil)/3345/2022	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
42	RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
	WITH I.A.(Civil)/1554/2023 in RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
43	I.A.(Civil)/1933/2023 in MFA/8171/2023	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS	MR B SHARMA MR. S SHARMA	
	WITH MFA/8171/2023 (Filing Number)	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS (A)	MR B SHARMA	

	WITH I.A.(Civil)/2303/2023	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS	MR B SHARMA MR. S SHARMA	
44	I.A.(Civil)/2410/2023 WITH LCR in MACApp./119/2022 WITH MACApp./119/2022	SMTI PREM DEVI BOTHRA Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. R K JAIN	MR. A J SAIKIA
		RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
45	I.A.(Civil)/2793/2023 in MACApp./110/2023 WITH MACApp./110/2023	MADAN KUMAR ADHIKARI Versus SHRIRAM GENERAL INSURANCE CO. LTD		MR. R GOSWAMI
		SHRIRAM GENERAL INSURANCE CO. LTD Versus MADAN KUMAR ADHIKARI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A B DEY (R-1)
46	I.A.(Civil)/2815/2023 WITH LCR in RSA/86/2013 WITH RSA/86/2013	THANUKAN ALI and 4 ORS. Versus ON THE DEATH OF SARUCHUWALI BEGUM		MR. R P SARMAH
		THANUKAN ALI and 4 ORS. Versus MUSSTT. SARUCHUWALI BEGUM and 17 ORS.	MR.T J MAHANTA MR.B GOGOI MR.P P DUTTA	MSG BORA MR.R P SARMAH MR.S M SARMA MR.S SAHU MR.K GOGOI
	WITH I.A.(Civil)/2813/2023 in RSA/86/2013	THANUKAN ALI and 4 ORS. Versus ON THE DEATH OF SARUCHUWALI BEGUM		MR. R P SARMAH
	WITH I.A.(Civil)/2814/2023 in RSA/86/2013	THANUKAN ALI and 4 ORS. Versus ON THE DEATH OF SARUCHUWALI BEGUM		MR. R P SARMAH
47	I.A.(Civil)/2816/2023 RSA 85/2013(D/O) in I.A.(Civil)/3339/2022 WITH I.A.(Civil)/3339/2022	NRIPEN RAJBONGSHI Versus ON THE DEATH SUKURA KOCH,	MR. T ROY MRS. B SARKAR	
		NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS.	MS. B SARKAR	
	WITH I.A.(Civil)/3341/2022 in I.A.(Civil)/3339/2022	NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS.	MS. B SARKAR	
	WITH I.A.(Civil)/2817/2023 in I.A.(Civil)/3339/2022	NRIPEN RAJBONGSHI, Versus ON THE DEATH SUKURA KOCH	MR. T ROY MRS. B SARKAR	
	WITH I.A.(Civil)/2818/2023 in I.A.(Civil)/3339/2022	NRIPEN RAJBONGSHI, Versus ON THE DEATH OF SUKURA KOCH	MR. T ROY MRS. B SARKAR	
<u>STAY MATTERS</u>				
48	CRP(IO)/192/2022 WITH LCR	RAJEN DUTTA Versus NIRMAL SAHA AND ANR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM MS. M BARUAH	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY

49	Tr.P.(C)/50/2023	MUSTT MASUMA BEGUM Versus MD. SHAHIDUL ISLAM	MR. B CHOWDHURY	
50	CRP(IO)/123/2023	HARI SANKAR MUKHERJEE Versus SANJEEB MUKHERJEE AND ANR	MR. A PAUL	MR. S D ROY (R-1,2) MS K DEKA (R-1,2)
51	CRP(IO)/180/2023 WITH LCR	SULATA PAUL Versus ASHIM PAUL	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR D KALITA MR. M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Tr.P.(CrI.)/11/2020 B/O	SMTI. PAPIYA PALIT DEY Versus SUBRATA DEY AND 3 ORS.	MR. M AHMED	MR. S BANIK (r-1) MR. D. BORAH (r-1)
MOTION (BA)				
2	Bail Appln./3367/2023	DEEP BARMAN Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A H SARKAR	PP, ASSAM
3	Bail Appln./3368/2023	MOHIDUL KHAN Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
4	Bail Appln./3372/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
5	Bail Appln./3378/2023	BORKIRI TIMUNG @ DILIP TIMUNG Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA	PP, ASSAM
6	Bail Appln./3387/2023	ABDUL FARUK Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
7	Bail Appln./3388/2023	SUDARSHAN MEDHI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION				
8	CrI.Rev.P./389/2023 FIXED	MD. ABDUL HAMID Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	CrI.Rev.P./391/2023 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
10	CrI.Pet./924/2023 FIXED	PARAG KR. DAS Versus TUTUMONI HAZARIKA AND ANR.	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	PP, ASSAM
11	CrI.Pet./945/2023 FIXED	MOJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K AHMED MR. S A MONDAL	PP, ASSAM

12	Crl.Pet./951/2023 FIXED	DIPALI DAS Versus CHAITALI CHAKRABORTY AND ANR	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	MS. K MALAKAR (r-1) MR. A BHATTACHARYA (r-1) MR. A BHATTACHARJEE (r-1) PP, ASSAM
13	Crl.Pet./974/2023 FIXED	BOLIN KONWAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
14	Crl.Pet./1023/2023	AMRIT KUMAR SAIKIA Versus ANJOL GOGOI	MR. I CHOUDHURY R L CHUTIA	
15	Crl.Pet./1024/2023	TRIDIP TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR S CHAKRABORTY MR. M SMITH MR M HOQUE MR S A HUSSAIN	PP, ASSAM
16	AB/3259/2023	ABDUL BAREK @ BAREK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
17	AB/3261/2023	ROFIQUL ISLAM MONDAL AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
18	AB/3265/2023	ZAKARIA AHMED TALUKDAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE	PP, ASSAM
19	AB/3270/2023	JAINAL ABDIN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
20	AB/3274/2023	JIBAN SUTRADHAR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
21	AB/3283/2023	HASIBUL SEKH Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<u>ADMISSION</u>				
22	Crl.Pet./394/2020 B/O	MD. FAKAR UDDIN Versus STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY	MR. M GOGOI MR A BORBORUAH PP, ASSAM
23	Crl.Rev.P./207/2021 WITH LCR 1 FILE, B/O	RAISUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. T HUSSAIN (R-2) MS. M BEGUM (R-2) PP, ASSAM
24	Crl.Pet./374/2022 FIXED	MERRY LASKAR Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY	MR T H HAZARIKA (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR N AHMED (R-2) PP, ASSAM
<u>WITH</u>				
25	Crl.Rev.P./167/2016	MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND ANR	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.T H HAZARIKA(R-2) MR. S DEKA(R-2) MR.M CHETIAR-2 MR.A RASHID(R-2) PP, ASSAM(R-1)
26	Crl.Pet./1156/2022 FIXED	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
27	Crl.Pet./285/2023 FIXED	M/S PROTECH ENTERPRISES AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. N UPADHYAY MR. P DAS	MR T H HAZARIKA (r-2) MR M CHETIA (r-2) MR A RASHID (r-2) MR. K ISLAM (r-2) D ROY (r-2) PP, ASSAM

BAIL HEARING (BA)

28	Bail Appln./2339/2023 FIXED	MD. RAJAK ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
29	Bail Appln./3162/2023 FIXED	GURUMAYUM BONAJIT SHARMA AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	PP, ASSAM
30	Bail Appln./3208/2023 FIXED	SHAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	Bail Appln./3222/2023 WITH OFFICE NOTE, FIXED	KARIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

BAIL HEARING

32	AB/3060/2022 FIXED	MRINMOY BORA Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM
33	AB/415/2023 FIXED	SAMEER SHARMA Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN P. DEVI	PP, ASSAM
34	AB/1885/2023 FIXED	MD. SAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
35	AB/2121/2023 FIXED	ANICHUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
36	AB/2243/2023 FIXED	ANIKET DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/2552/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
38	AB/2677/2023 FIXED	SHAHJAHAN SHAH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
39	AB/2715/2023 FIXED	IMTITEMSU IMSONG Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
40	AB/2739/2023 FIXED	RAJIB NATH Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
41	AB/2804/2023 FIXED	RANJIT KR. MODAK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
42	AB/2876/2023 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
43	AB/2895/2023 FIXED	KHURSHID ALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
44	AB/2897/2023 FIXED	MD. ABDUL RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

45	AB/2902/2023 FIXED	NAREN BORA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
46	AB/2905/2023 FIXED	PANKAJ BAYAN Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS	PP, ASSAM
47	AB/3013/2023 FIXED	KABITA DAS Versus THE STATE OF ASSAM	RAKESH DHAR	PP, ASSAM
48	AB/3059/2023 FIXED	SUJAL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM B	MR. T CHUTIA MR. R ALI	PP, ASSAM
49	AB/3161/2023 FIXED	KRISHNA LASKAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ORDERS				
50	Crl.A./200/2023 WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/474/2023 in Crl.A./200/2023	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR. SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
51	I.A.(Crl.)/275/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in Crl.A./116/2023 WITH Crl.A./116/2023	SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR. SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	PP, ASSAM MR. A K JAIN MR. M KALITA (r-2) MS B.G. BARUAH (r-2) PP, ASSAM
52	Crl.Rev.P./335/2023 FIXED	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
53	Crl.Pet./707/2023 B/O	SMTI. HEMPROVA DEVI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A A R KARIM MR. A HALIM MR R ISLAM	PP, ASSAM
HEARING				
54	Crl.A./159/2022 <u>1 Y 4 M 12 D</u> :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023

12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
16)	MR. A M BORA	20-09-2023	To	22-09-2023
17)	MR. A K PURKAYASTHA	21-09-2023	To	22-09-2023
18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
1 WP(C)/5277/2014	NIPUL DAS and ANR Versus THE UNION OF INDIA and 5 ORS	MR.N DEKA MR.R KALITA MR.A K SARMA MR.B KALITA MR.D SHARMA	MR.A K SARKAR MS.M CHATTERJEE SC, RAILWAY MRS.U CHAKRABORTY
2 WP(C)/405/2018	RANJIT RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MS. M DEVI MR. R BAISHYA	SC, P AND R.D. GA, ASSAM
3 WP(C)/882/2018	KALIM UDDIN SK. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR. M H BARBHUYAN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM
4 WP(C)/902/2018	MS. PRANAMI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K DUTTA MR. U J SAIKIA MR M BEZBARUAH	GA, ASSAM
5 WP(C)/903/2018	MOSTAB ALI @ MOSTAB ALI SHEIKH AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR A RASHID	MR P S DEKA (SC, REVENUE DEPARTMENT) MR R BORPUJARI (SC, FINANCE DEPARTMENT) MR. B GOGOI (SC, FINANCE) MR. D. NATH, SR. GOVT.ADVOCATE,ASSAM. ASSTT.S.G.I. MR DEBOJIT SAIKIA, SC, FINANCE. MR P K D CHOUDHURY, CGC.
6 WP(C)/959/2018	DHUNSERI TEA AND INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	GA, ASSAM
7 WP(C)/984/2018	KALYAN HAZARIKA @ KALYAN SONOWAL AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K GOGOI MS. P BORAH MR. S BORTHAKUR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM) SC, NHAI, MR C BARUAH
8 WP(C)/991/2018	BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA	GA, ASSAM

9	WITH WP(C)/1003/2018	PRASSANNA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA	GA, ASSAM
10	WP(C)/1130/2018 FIXED, PERSONAL APPEARANCE	TAHMINA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MD. M U AHMED	MR C BARUAH (SC, NHAI) MRS. A GAYAN (SC, CENTRAL GOVT.) MRS. A GAYAN (SC, CENTRAL GOVT.) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM) ASSTT.S.G.I.
11	WITH WP(C)/3435/2018	GIRISH KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NHAI MR. D C BORAH (R 1) MR. R BORPUJARI ASSTT.S.G.I. SC, REVENUE
12	WP(C)/2569/2018 FIXED	MANJU BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
13	WITH WP(C)/2803/2018	MD. ABDULLAH ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6 & 7) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7)
14	WP(C)/2809/2018	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
15	WP(C)/3413/2018	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR	GA, ASSAM
16	WP(C)/3482/2018	ABDUL KADIR Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MS. M DEORI	SC, APDCL SC, POWER GRID
17	WP(C)/4580/2018 FIXED	PRITHA SINGH CHETRI Versus THE UNION OF INDIA AND 6 ORS.	MR. A BHATTACHARYA MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) ASSTT. S.G.I. SC, BTC
18	WP(C)/1010/2019 FIXED, B/O	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
19	WP(C)/1173/2019	MACHKHOWA VEGETABLE RETAILERS DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. M BISWAS MRS. K H CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MR S PAUL	GA, ASSAM MR R BORPUJARI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT. SC, GMC SC, GDD
20	WP(C)/3579/2019	NABADWIP SHIL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)

21	WP(C)/7035/2019	RAKESH SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SR GA, ASSAM
22	WP(C)/7551/2019	ANIMA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC. REVENUE
23	WP(C)/7716/2019	SWARUP KHERSA Versus THE CHIEF EXECUTIVE MEMBER, N.C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR. B BARUAH MS M DEKA MS S HASNU	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI SC, NCHAC
24	WP(C)/7753/2019 WITH SEPARATE AFFIDAVIT FILE I/C WITH 7753/2019	OIL AND NATURAL GAS CORPN. LTD. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH	SC, FOREST SC, PCB
25	WITH WP(C)/367/2020	ASHOK MOTORS Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, FOREST SC, PCB
26	WITH WP(C)/550/2020	M/S. SUSUMA HOTEL Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MD. ASLAM	SC, FOREST SC, P C B A
27	WP(C)/1120/2020	RAJIBUL ALAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A PAUL	GA, ASSAM
28	WP(C)/104/2021	AJOY KUMAR GHOSH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M HOSSAIN MR. M H LASKAR	GA, ASSAM SC, REVENUE
29	WP(C)/1603/2021 FIXED	DUROPLY INDUSTRIES LIMITED (PREVIOUSLY KNOWN AS SARDA PLYWOOD INDUSTRIES LTD) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM MR. B DEKA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
30	WITH WP(C)/4912/2019	DUROPLY INDUSTRIES LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. U K NAIR MR J PAYENG MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
31	WP(C)/2979/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. Versus THE UNION OF INDIA AND 2 ORS	MR D MAZUMDER MR N DUTTA MR. N SARKAR MR. N SARKAR MR P K BASU MR N M DEKA	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
32	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
33	WP(C)/4926/2021	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
34	WP(C)/6126/2021 FIXED	DEEPALI BARTHAHUR Versus STATE BANK OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	MR. K K DEY MR V K BAROOAH

35	WP(C)/4370/2022	AMAR CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM MR. N ALAM R K (R6) MR. A RAHMAN (R6) SC, GHC
36	WP(C)/1858/2023	DEBENDRA BORO AND 71 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	GA, ASSAM SC, PWD SC, REVENUE SC, BTC
<u>ORDERS</u>				
37	Cont.Cas(C)/156/2016	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
38	WP(C)/1920/2016 B/O	DEBANANDA PRASAD Versus THE GOLAGHAT MUNICIPAL BOARD and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.K SARMA(R-3) MR.D DAS(R-3) MR.R RAHMAN R-3 MS.K M SARMA(R-3)
39	WP(C)/2278/2016	ANOWAR HUSSAIN SHAH Versus THE STATE OF ASSAM AND 27 ORS	MR.Z HUSSAIN LEGAL AID COUNSEL	MR.M A I HUSSAIN(R- 12 - 28) GA, ASSAM(R - 1,3,4,5 & 6) MRA R BHUYAN(R- 12 - 28) MR.S H ZAMAN(R- 12 - 28) ASSTT.S.G.I. R - 2
40	I.A.(Civil)/911/2018 in WP(C)/6794/2017 WITH WP(C)/6794/2017	M/S BUILDWORTH PVT. LTD. AND ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 6 ORS M/S BUILDWORTH PVT. LTD. and ANR. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. D DAS SR. ADV MR. R SARMAH MR. R SARMA MR. D DAS	MRS. M HAZARIKA MR. S KHOUND SC, G M D A MR. K K GUPTA, (R-7) SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
41	WP(C)/1583/2020	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. I HUSSAIN MD A ALI	
42	I.A.(Civil)/274/2021 in WP(C)/6743/2017 WITH WP(C)/6743/2017	THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA Versus KAMAL KUMARI DEORI AND 9 ORS. KAMAL KUMARI DEORland 4 ORS. Versus THE UNION OF INDIA and 5 ORS.	SC, NHAI MR.R S CHAUHAN	MR R S CHAUHAN GA, ASSAM SC, NHAI ASSTT.S.G.I.
43	I.A.(Civil)/1852/2021 in WP(C)/605/2015 WITH WP(C)/605/2015 WITH WP(C)/6389/2014	THE INDIAN OIL CORPORATION LIMITED and 2 ORS. Versus ARUN KUMAR SINGH ARUN KUMAR SINGH Versus THE INDIAN OIL CORPORATION LIMITED and 2 ORS. DIPAK BARUAH Versus INDIAN OIL CORPORATION LTD. and 3 ORS	MR. M K CHOUDHURY (SC, IOC) MR.A M BUZARBARUAH MS.K DUTTA MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR S SARMA SC, I O CR1-3 MR.M K CHOUDHURY SC, IOC
44	I.A.(Civil)/1856/2021 in WP(C)/6389/2014	INDIAN OIL CORPORATION LTD. and 3 ORS Versus DIPAK BARUAH	MR. M K CHOUDHURY (SC, IOC)	MR. B CHAKRABORTY

45	WP(C)/2367/2021	NIBEDITA SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I. SC, FINANCE
46	I.A.(Civil)/1287/2022 IN WP(C)/2787/2015(D/O) in WP(C)/2787/2015	SHRI RAFIQUE UDDIN BARLASKAR Versus THE STATE OF ASSAM and 12 ORS,	MR. N H MAZARBHUIYAN	GA, ASSAM
47	I.A.(Civil)/1457/2022 IN WP(C)/5610/2014(D/O) in WP(C)/5610/2014	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS B		MR. N.C. DAS, SC, PGCI LTD.
	WITH I.A.(Civil)/1458/2022	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS	MR. J LASKAR	
48	I.A.(Civil)/2203/2022 in WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. S DAS MR R SENSUA MR S DAS MR D BORAH	MR D BORAH SC, OIL
	WITH WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
	WITH I.A.(Civil)/1380/2021 in WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA
49	I.A.(Civil)/3010/2022 FIXED in WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 5 ORS.		SC, INDUSTRIES AND COMMERCE SC, ASIDC
	WITH WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM
50	MC/58/2023 IN CRP(IO)/205/2022(D/O) in CRP(IO)/205/2022	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR	MR. A R SIKDAR
51	I.A.(Civil)/2707/2023 in WP(C)/6395/2010	SUCHETA MAZUMDAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	JYOTISH DAS MS P DEY	GA, ASSAM MS.R D MOZUMDAR
	WITH WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
52	WITH WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE
	WITH I.A.(Civil)/2713/2023 in WP(C)/6198/2011	SUCHETA MOZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	JYOTISH DAS MS P DEY	MS.R D MOZUMDAR
53	I.A.(Civil)/2750/2023 IN WP(C)/3450/2017 (D/O) in WP(C)/3450/2017	ICCO PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. S T BOKTH	SC, INDUSTRIES AND COMMERCE

54	I.A.(Civil)/2772/2023 IN WP(C)/2758/2021 (D/O), WITH WP(C)/2620/2022(D/O), WP(C)/2629/2022 (D/O), WP(C)/1420/2022 (D/O) in WP(C)/2758/2021	HASEN ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN	GA, ASSAM
55	I.A.(Civil)/2841/2023 IN WP(C)/6414/2013(D/O) in WP(C)/6414/2013	JUNIAL JIDUNG, G.B.AND 2 ORS. Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 8 ORS.	MR D C K HAZARIKA	GA, ASSAM SC, NHAI SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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20)	MR. S BANIK	21-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3364/2023	MD. KITAB ALI AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
2	Bail Appln./3365/2023	ABU SAMA @ ABU SAMA ALI Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
3	Bail Appln./3369/2023	ARNOLD PATGIRI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
4	Bail Appln./3370/2023	BAHADUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./3371/2023	MD. ABDUL HUSSAIN NAJIR ULLAH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./3375/2023	MD. EMAMUL ALI @ IMMAMUL ALI Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
7	Bail Appln./3381/2023	SUBHALAKSHMI DUTTA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
8	Bail Appln./3384/2023	RITA BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
<u>MOTION (AB)</u>				
9	AB/2921/2023 WITH OFFICE NOTE, FIXED	PANKAJ KUMAR MUSHAHARY Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MS. H DAS MS. N TALUKDAR	MS D DAS (FOR INFORMANT) MR. M K DAS (FOR INFORMANT) B. CHETRY (FOR INFORMANT) PP, ASSAM

ADMISSION

10	Crl.Pet./848/2016 FIXED	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
11	Crl.Rev.P./286/2019 WITH LCR 4 FILES, FIXED	PANKAJ GOWALA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS MR. K K PARASAR	PP, ASSAM
12	Crl.Rev.P./206/2023 WITH LCR 2 FILES, FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
13	Crl.Rev.P./322/2023 FIXED	IJAJUL HUSSAIN Versus MRS. SAJIDA BEGUM	MR. J AHMED	MR. M K SARMA
14	Crl.Pet./435/2023 FIXED	PREM CHETRY Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./2258/2023 WITH LCR, FIXED	ARUP DEKA Versus THE STATE OF ASSAM	MR. T HUSSAIN MR H ROHMAN	PP, ASSAM
16	Bail Appln./2915/2023 FIXED	SUBHAHAN ALI @ SUBHAHSAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
17	Bail Appln./2940/2023 FIXED	SHAIZUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
18	Bail Appln./2981/2023 FIXED	RIZARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
19	Bail Appln./2994/2023 FIXED	RUBUL ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
20	Bail Appln./3049/2023 FIXED	HIRIYA DUMUNI AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
21	Bail Appln./3134/2023 FIXED	SURAJ ALI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
22	Bail Appln./3199/2023 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
23	Bail Appln./3236/2023 FIXED	ABDUL KAYUM Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM

BAIL HEARING

24	AB/365/2023 FIXED	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
25	AB/380/2023 FIXED	BITUPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A GANGULY MR G RENGMA MR T CHHETRI PP, ASSAM
26	WITH AB/436/2023	UTPAL DAS AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/916/2023 FIXED	KOLING DOLEY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	MR. S K DEORI MS. SOMILA PP, ASSAM
28	AB/1841/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

29	AB/1962/2023 FIXED	MD. HELIM UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
30	AB/1988/2023 FIXED	MANIK ALI AND 13 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI MS. P SAIKIA	PP, ASSAM
31	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
32	AB/2098/2023 FIXED	DEBASHIS CHUTIA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS D DUTTA	PP, ASSAM
33	AB/2150/2023 FIXED	MANOWAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
34	AB/2156/2023 FIXED	ABU BAKKAR SK @ BAKKAR ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
35	AB/2181/2023 FIXED	NOWAB ABDUL ROUF RAHMAN @ ABDUL ROUF AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
36	AB/2345/2023 FIXED	MUGUR ALI @ MUGOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	AB/2678/2023 FIXED	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	MR A KHANIKAR PP, ASSAM
38	AB/2764/2023 FIXED	MUZAHD HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MS R DEKA	PP, ASSAM
39	AB/2786/2023 FIXED	BISHOJIT DUTTA Versus THE STATE OF ASSAM	MR. S K GHOSH N CHAUDHURY	PP, ASSAM
40	AB/2952/2023 FIXED	RAJIB KUMAR MOHOTTO @ RAJIB KUMAR MAHATO Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
41	AB/2953/2023 FIXED	LACHIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
42	AB/2976/2023 FIXED	ABDUL SAMAT SHEIKH @ ABDUS SAMAD AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	M. HOSSAIN MD M ISLAM PP, ASSAM
43	AB/3048/2023 FIXED	SUMIT DAS Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
44	AB/3102/2023 FIXED	MAHBOOB ALAM LASKAR @ MEHBUB ALOM LASKAR Versus THE STATE OF ASSAM	MR. N ANAND MS J BORUAH MS.D SAIKIA	PP, ASSAM
45	AB/3110/2023 FIXED	BHUBON SONOWAL Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. B DUTTA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
46	AB/3167/2023 FIXED	AZIBOR RAHMAN Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
47	AB/3216/2023 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM

QUASHMENT

48	Crl.Pet./163/2021 FIXED	DEBESWAR BORA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	MR. N D BHUYAN (R-2) MR. P K MAZUMDAR (R-2) MR P D BHUYAN (R-2) PP, ASSAM
49	Crl.Pet./859/2023 FIXED	NARINDRA PAL KOUR Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MR. P SENGUPTA	PP, ASSAM
HEARING				
50	WP(C)/273/2019 PART-HEARD, FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
51	Crl.A./15/2018 <u>5 Y 11 M 23 D</u> :WITH LCR 2 FILES, B/O	SUMIT YADAV Versus UNION OF INDIA	MR. A M BORA MR. D GOGOI MR. A K TALUKDAR MR. S ISLAM MR. D K BAIDYA MS. C CHOUDHURY MS. P DASGUPTA	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Crl.)/49/2022 in Crl.A./15/2018	SUMIT YADAV Versus UNION OF INDIA	MR. A K TALUKDAR	SC, CUSTOMS
52	Crl.Rev.P./33/2022 WITH LCR 1 FILE, FIXED	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. D BARUAH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) MS. T. PAIT MR W TERON MS S K GUPTA PP, ASSAM
	WITH I.A.(Crl.)/462/2023 in Crl.Rev.P./33/2022	SMTI. BANDANA DAS AND ANR. Versus RAMAI DAS	MR. S NATH	MR D K BORDOLOI
53	Crl.Rev.P./485/2022 WITH LCR 2 FILES, FIXED	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/2440/2023 FIXED	NUR ZAMAL MUSOLLI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
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